

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-05-2023 AT 10:30 AM**

CP (IB) No. 77/95/HDB/2023
u/s. 95 of IBC, 2016

IN THE MATTER OF:

National Bank for Agriculture and
Rural Development(NABARD)

...Petitioner

VS

Smt. M Sweetha Reddy

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel for the Financial Creditor present. Ld. Counsel Mr. Gowtham had undertaken to file Vakalat for the Personal Guarantor. Personal Guarantor called absent. The Personal Guarantor set ex-parte. For hearing the Financial Creditor, matter adjourned to 05.06.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)